

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Dr. Justice Sanjeeb K. Panigrahi today, the 19th August, 2026.

**COURT NO - VI (4TH FLOOR)
THE HON'BLE DR. JUSTICE SANJEEB K. PANIGRAHI**

FRESH ADMISSION- EVICTION, DEMOLITION AND O.P.L.E. ACT

- | | | |
|--|--|---|
| 1) WP(C)/26590/2026
[ODHC010612842026]
(I.A. No.-15208/2026 is at
flag "A" for appropriate
order.) MENTION [P/L] | RABINDRA @ ANA
ROUT
Vs

STATE OF ODISHA | AMIT PRASAD BOSE
D.K.SETHY, A.PRASAD,
R.P.CHATTERJEE, D.SAHOO |
|--|--|---|

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
19.08.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)